

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 18.10.2022 (TUESDAY)**

## **COURT – IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**03:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3869 of 2022 in Comp. App. (AT) (Ins) No. 640 of 2022	SREI Equipment Finance Ltd. Vs. Uday Narayan Mitra IRP of ARSS Infrastructure Projects Ltd.	Aditya Kanodia	Sahasransu Sourav

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**